[Shri Subodh Kant SaliayJ

on the programme and its implementation for [accelerating the Spread and development of Hindi and its progressive use for the various official purposes of the Union for the year 1988-89. [Placed in Library. See No. LT-1841|9i; i

II. A copy in (English and Hindi) of the Ministry of Home Affairs Notification G. S. R. No. 503, dated 18th August, 1990, the publishing the Central Industrial Security Rules, Force (Third Amendment) 1990, under sub-section (3) of sec tion 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. *See* No. LT-1839/91]

III. A copy (in English and Hindi) of the Ministry of Home Affairs Notification SO. No. 799(E), dated the 16th October, 1990, pub lishing the Assam State Pharmacy Council (Reconstitution and Re 1990. organisation) Order, under sub-section (4) of section 5 of the Inter-State Corporations Act, 1957.

[Placed in Library. See No. LT-1837/91]

IV. A copy (in English and Hindi) of the local Self Government Department Notification No. F. 11/66/ 86-LSG dated the 4th September, 1990, publishing the Ministry of Home Affairs Order No. U. 14011/160/89-Delbi, dated the 4th September, 1990 thereby amending Order No. U. 14011/160/89-Delhi (ii) dated the 6th January, 1990 under sub-section (3) of section 490 of the Delhi Municipal Corporation Act, 1957. [Placed in Library. See No. LT-1840|91]

- Report and Accounts (1989-90) of the Artificial Limbs Manufacturing Corporation of India, Kanpur and related papers.
- II. Report (1989-90) of the Employees State Insurance Corporation.

श्रम मंत्रालय में राज्य मंती ग्रार कल्याण अंत्रात्य में राज्य मंती (श्री रामजी लाल मुकल) : महोदया, मैं श्रापकी श्रमुमित से निम्नलिखित पत्र सभा पटल पर रखता हं :

- श्री. कम्पनी अधिनियम, 1956 की धारा 619-क की उपधारा (1) के अधीन निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :—
- (i) 1989-90 के वर्ष के लिए भारतीय कृतिम श्रंग विनिर्माण निगम, कानपुर का सत्नहवां वार्षिक प्रतिवेदन श्रौर लेखे, लेखाश्रों पर लेखापरीक्षकों के प्रति-वेदन श्रौर उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।
- (ii) निगम के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. See No. LT-1851/91 for (i) and (ii).]

- II. कर्मचारी राज्य बीमा श्रधिनियम, 1948 की धारा 36 के श्रधीन, 1989- 90 के वर्ष के लिए कर्मचारी राज्य बीमा निगम के वार्षिक प्रतिवेदन की एक प्रति (ग्रंग्रेजी तथा हिन्दी में) । [Placed in Library. See No. LT-1848-A|91]
- I. Report (1989-90) of the Employees' Provident Fund Organisation, New Delhi.
- II. Report and Accounts (1988-89) of the National Labour Institute, New Delhi and other related papers.
- HI. Notifications of (be Ministry of Labour.

महोदया, मैं निम्नलिखित पत्नों की एक-एक प्रति श्रंग्रेजी (तथा हिन्दी में) भी सभापटल पर रखता हं:

I. 1989-90 के वर्ष के लिए कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध